

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE
RAJYA SABHA
UNSTARRED QUESTION NO. 442
ANSWERED ON 28/11/2024

PENDENCY OF CASES AT LOWER JUDICIARY LEVEL

442. SHRI NEERAJ SHEKHAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of pending civil and criminal cases at the level of lower judiciary in the country, State-wise as on 15th November, 2024;
- (b) the details of pending civil and criminal cases at the level of lower judiciary in the country as on 1st January, 2024, State-wise; and
- (c) the details of increase/decrease in pendency of criminal and civil cases, State-wise during the last one year?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a):** As per information available on National Judicial Data Grid (NJDG), the details of pending, civil and criminal cases in the District and Subordinate Courts in the country, State/UT-wise as on 15th November, 2024 is at ***Annexure-I***.
- (b):** As per information available in the Department, the details of pending civil and criminal cases in the District and Subordinate Courts in the country, State/UT-wise as on 1st January, 2024 State-wise is at ***Annexure-II***.
- (c):** the details of increase/decrease in pendency of criminal and civil cases, State/UT-wise during the last one year i.e. 30th November, 2023 to 15th November, 2024 is at ***Annexure-III***.

STATEMENT REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA UNSTARRED QUESTION NO. 442 FOR ANSWER ON 28.11.2024 REGARDING 'PENDENCY OF CASES AT LOWER JUDICIARY LEVEL'

Details of Cases Pending in District and Subordinate Courts as on 15.11.2024.

S No.	State/UTs	Civil Cases	Criminal Cases	Total
1	Andaman and Nicobar	3,811	4,276	8,087
2	Andhra Pradesh	4,28,490	4,58,370	8,86,860
3	Arunachal Pradesh	1,927	8,266	10,193
4	Assam	1,04,289	3,95,726	5,00,015
5	Bihar	5,35,092	30,70,890	36,05,982
6	Chandigarh	23,328	82,717	1,06,045
7	Chhattisgarh	79,352	3,36,273	4,15,625
8	Dadar& Nagar Haveli and Daman and Diu	3,384	4,278	7,662
9	Delhi	2,20,380	12,48,370	14,68,750
10	Goa	26,569	32,218	58,787
11	Gujarat	3,50,166	12,11,030	15,61,196
12	Haryana	4,37,815	9,85,240	14,23,055
13	Himachal Pradesh	1,67,929	4,83,268	6,51,197
14	Jammu and Kashmir	1,08,222	2,24,305	3,32,527
15	Jharkhand	92,392	4,55,869	5,48,261
16	Karnataka	9,93,468	11,18,303	21,11,771
17	Kerala	5,18,036	12,16,575	17,34,611
18	Ladakh	690	762	1,452
19	Lakshadweep	134	387	521
20	Madhya Pradesh	4,04,656	15,58,632	19,63,288
21	Maharashtra	16,89,131	37,33,394	54,22,525
22	Manipur	8,441	4,127	12,568
23	Meghalaya	4,259	11,042	15,301
24	Mizoram	2,972	2,453	5,425
25	Nagaland	662	1,985	2,647
26	Orissa	2,74,581	13,74,740	16,49,321
27	Puducherry	12,808	22,086	34,894
28	Punjab	3,77,868	4,79,023	8,56,891
29	Rajasthan	4,79,440	18,13,297	22,92,737
30	Sikkim	738	935	1,673
31	Tamil Nadu	7,36,649	7,80,233	15,16,882
32	Telangana	3,35,903	5,91,226	9,27,129
33	Tripura	12,323	31,950	44,273
34	Uttar Pradesh	18,27,705	97,26,187	1,15,53,892
35	Uttarakhand	45,994	3,13,993	3,59,987
36	West Bengal	6,30,583	26,08,885	32,39,468
Total		1,09,40,187	3,43,91,311	4,53,31,498

Source: - National Judicial Data Grid (NJDG).

STATEMENT REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO. 442 FOR ANSWER ON 28.11.2024 REGARDING 'PENDENCY OF CASES AT LOWER JUDICIARY LEVEL'

Details of Cases Pending in District and Subordinate Courts as on 01.01.2024.

Sl.No	State/UTs	Civil	Criminal	Total
1	Andaman and Nicobar	3,731	5,036	8,767
2	Andhra Pradesh	4,22,382	4,42,563	8,64,945
3	Arunachal Pradesh	1,174	2,975	4,149
4	Assam	1,01,120	3,52,416	4,53,536
5	Bihar	5,37,060	30,51,832	35,88,892
6	Chandigarh	23,347	1,25,067	1,48,414
7	Chattisgarh	78,493	3,32,086	4,10,579
8	Dadar& Nagar Haveli and Daman and Diu	3,441	3,883	7,324
9	Delhi	2,30,685	9,93,588	12,24,273
10	Goa	26,211	30,967	57,178
11	Gujarat	3,72,162	12,17,306	15,89,468
12	Haryana	4,59,885	9,73,156	14,33,041
13	Himachal Pradesh	1,64,325	4,09,285	5,73,610
14	Jammu& Kashmir	1,01,210	1,88,996	2,90,206
15	Jharkhand	91,346	4,51,630	5,42,976
16	Karnataka	9,42,582	9,98,989	19,41,571
17	Kerala	5,18,099	13,12,818	18,30,917
18	Ladakh	631	697	1,328
19	Lakshadweep	0	0	0
20	Madhya Pradesh	3,94,159	16,10,411	20,04,570
21	Maharashtra	16,37,874	35,62,441	52,00,315
22	Manipur	8,705	4,365	1,3070
23	Meghalya	4,508	11,706	16,214
24	Mizoram	2,464	3,102	5,566
25	Nagaland	675	2159	2834
26	Orissa	2,93,052	13,19,143	16,12,195
27	Puducherry	12,896	21,183	34,079
28	Punjab	3,78,545	4,72,637	8,51,182
29	Rajasthan	5,37,184	17,73,804	23,10,988
30	Sikkim	626	1038	1664
31	Tamil Nadu	7,25,902	7,23,103	14,49,005
32	Telangana	3,49,414	5,68,181	9,17,595
33	Tripura	11,759	33,620	45,379
34	Uttar Pradesh	18,75,023	97,51,773	1,16,26,796
35	Uttrakhand	44,930	3,13,102	3,58,032
36	West Bengal	6,20,769	23,68,053	29,88,822
Total		1,09,76,369	3,34,33,111	4,44,09,480

Source: - National Judicial Data Grid (NJDG)

STATEMENT REFERRED TO IN REPLY TO PART (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 442 FOR ANSWER ON 28.11.2024 REGARDING 'PENDENCY OF CASES AT LOWER JUDICIARY LEVEL'

State-Wise Details of Increase/Decrease in Pendency of Criminal and Civil Cases during 2023-2024 in District and Subordinate Courts

S. No	States/UTs	Pendency as on 30 th November, 2023	Pendency as on 15 th November, 2024	Increase/Decrease*	Pendency as on 30 th November, 2023	Pendency as on 15 th November, 2024	Increase/Decrease*
		Civil Cases			Criminal Cases		
1	Andaman & Nicobar	3,708	3,811	103	5,077	4,276	-801
2	Andhra Pradesh	4,20,907	4,28,490	7,583	4,50,024	4,58,370	8,346
3	Arunachal Pradesh	1,109	1,927	818	2,376	8,266	5,890
4	Assam	1,00,860	1,04,289	3,429	3,52,951	3,95,726	42,775
5	Bihar	5,34,981	5,35,092	111	32,26,505	30,70,890	-1,55,615
6	Chandigarh	23,870	23,328	-542	2,45,258	82,717	-1,62,541
7	Chattisgarh	80,179	79,352	-827	3,35,105	3,36,273	1,168
8	Dadar & Nagar Haveli and Daman and Diu	3,476	3,384	-92	3,893	4,278	385
9	Delhi	2,35,667	2,20,380	-15,287	9,82,465	12,48,370	2,65,905
10	Goa	25,967	26,569	602	30,759	32,218	1,459
11	Gujarat	3,77,382	3,50,166	-27,216	12,58,375	12,11,030	-47,345
12	Haryana	4,67,009	4,37,815	-29,194	9,18,297	9,85,240	66,943
13	Himachal Pradesh	1,65,187	1,67,929	2,742	4,03,386	4,83,268	79,882
14	Jammu & Kashmir	1,01,069	1,08,222	7,153	1,86,564	2,24,305	37,741
15	Jharkhand	89,931	92,392	2,461	4,41,823	4,55,869	14,046
16	Karnataka	9,46,579	9,93,468	46,889	10,58,241	11,18,303	60,062
17	Kerala	5,16,364	5,18,036	1,672	13,48,694	12,16,575	-1,32,119
18	Ladakh	616	690	74	603	762	159
19	Lakshadweep	0	134	134	0	387	387
20	Madhya Pradesh	3,98,101	4,04,656	6,555	16,02,812	15,58,632	-44,180
21	Maharashtra	16,36,515	16,89,131	52,616	35,69,668	37,33,394	1,63,726
22	Manipur	8,616	8,441	-175	4,300	4,127	-173
23	Meghalaya	4,476	4,259	-217	11,630	11,042	-588
24	Mizoram	2,482	2,972	490	3,103	2,453	-650
25	Nagaland	684	662	-22	2,131	1,985	-146
26	Orissa	2,92,861	2,74,581	-18,280	12,92,214	13,74,740	82,526
27	Puducherry	13,061	12,808	-253	20,830	22,086	1,256
28	Punjab	3,83,924	3,77,868	-6,056	4,98,717	4,79,023	-19,694
29	Rajasthan	5,45,850	4,79,440	-66,410	17,53,097	18,13,297	60,200
30	Sikkim	668	738	70	1,106	935	-171
31	Tamil Nadu	7,34,058	7,36,649	2,591	7,20,010	7,80,233	60,223

32	Telangana	3,46,016	3,35,903	-10,113	5,69,199	5,91,226	22,027
33	Tripura	11,545	12,323	778	36,885	31,950	-4,935
34	Uttar Pradesh	18,68,481	18,27,705	-40,776	97,93,330	97,26,187	-67,143
35	Uttrakhand	44,801	45,994	1,193	3,05,140	3,13,993	8,853
36	West Bengal	6,19,865	6,30,583	10,718	23,37,940	26,08,885	2,70,945
Total		1,10,06,865	1,09,40,187	-66,678	3,37,72,508	3,43,91,311	6,18,803

Source: National Judicial Data Grid (NJDG)

*In cases of decrease of pendency of cases it is depicted by (-) prefix